

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.221 - CP 102 of 2018
With

ITEM No.222 - Comp.Appl/18(AHM)2022

Proceedings under Section 167, 252 of Co.Act, 2013 r.w Rule 11 & 15 NCLT Rules, 2016

IN THE MATTER OF:

Vinubhai Chimanlal Mehta & Ors
V/s
ROC, Gujarat & Anr

.....Applicant

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

CP 102 of 2018 & Comp.Appl/18(AHM)2022

RoC seeks time to file additional report. RoC is directed to file the same within one month.

List for further consideration on 18.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)